

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF FEBRUARY, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.02.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.26
CIVIL SUITS (COMM)	2801	73	73	2801
CIVIL ORIGINAL (COMM-IPD-TM)	1008	42	15	1035
CIVIL ORIGINAL (COMM-IPD-CR)	193	3	4	192
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	175	5	15	165
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	137	4	9	132
CIVIL APPEAL (COMM-IPD-CR)	16	6	4	18
CIVIL ORIGINAL (COMM-IPD-PAT)	55	3	1	57
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4386	136	121	4401

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.02.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.26
CIVIL SUITS (COMM)	1426	44	21	1449
ORIGINAL MISC. PET. (I) (COMM)	266	43	61	248
ORIGINAL MISC. PET. (T) (COMM)	50	11	15	46
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	23	2	3	22
ORIGINAL MISC. PET. (COMM)	2593	53	49	2597
ORIGINAL MISC. PET. (ENF.) (COMM)	1018	17	19	1016
ORIGINAL MISC. PET. (EFA) (COMM)	45	1	0	46
ARBITRATION APPEAL (COMM)	72	7	16	63
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	56	87	77	66
COUNTER CLAIMS (COMM)	175	3	0	178
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5725	268	261	5732